

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00699/2019

Jabalpur, this Tuesday, the 28th day of January, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Smt. Geeta Patel, widow of Late Shri Vanshpati Patel,
Aged about 51 years, Resident of Gram Pounar, Post Pounar,
Tehsil Amarwara, District Chhindwara, Pin code 480001
2. Sharda Singh, S/o Late Vanshpati Patel, aged about 8 years,
Minor, through Natural Guardian, Mother Smt. Geeta Patel
(applicant No.1) Resident of Gram Pounar, Post Pounar,
Tehsil Amarwara, District Chhindwara, M.P. 480001

-Applicants

(By Advocate –**Shri Pramod Kumar Sahu**)

V e r s u s

1. Bharat Sanchar Nigam Limited, (BSNL)
Through its Managing Director, BSNL,
Jabalpur, M.P. 482001
2. Sub Divisional Officer (Administration),
TDM Office, BSNL Chhindwara, Tehsil and
District Chhindwara, M.P. 480001
3. Collector Chhindwara, District Chhindwara,
M.P. 480001

- Respondents

O R D E R (ORAL)

By Navin Tandon, AM:-

Learned counsel for the applicants submit that he wish to withdraw this Original Application with liberty to file a fresh Original Application with improved particulars.

2. Learned counsel for the applicants prayed that the copies of the O.A. meant for respondents may be returned to him so that Annexures therein may be reused.

3. In view of it, the Original Application is dismissed as withdrawn with liberty as aforesaid. Registry is also directed to return the spare copies of the O.A. to the applicant.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member